

BUILDINGS OF *ex*-RULERS

169. **Shri Tushar Chatterjea:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the names of buildings which belonged to *ex*-rulers of States and which have been acquired by Government for their use in 1954;

(b) for what specific purposes they are used; and

(c) the terms on which these buildings have been acquired?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) No building belonging to *Ex*-Rulers of States has been acquired by Government in 1954.

(b) Does not arise.

(c) Does not arise.

## EROSION BY THE GANGES

170. **Shri T. K. Chaudhuri:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the attention of Government has been drawn to the erosion by the river Ganges near about the municipal town of Dhuliyān and the Dhuliyān Ganges Station on the Eastern Railways in the Bandel-Barharwa loop line Section;

(b) whether any report on this erosion has been sent to the Central Government by the Government of West Bengal;

(c) whether it is a fact that this erosion is considered by competent engineers as an indication of a change in the course of the river Ganges;

(d) the remedial measures, if any, already taken by Government in this connection; and

(e) whether the State Government also have taken any steps in this connection?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) to (e). The information is being collected and

will be laid on the Table of the House.

## SARODA PROJECT

171. **Shri Magan Lal Bagdi:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the work on Saroda Project in Madhya Pradesh has been started;

(b) if so, the progress made so far;

(c) the total amount sanctioned for the purpose; and

(d) the time by which the work is expected to be completed?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) The reply is in the affirmative.

(b) Excavation of Puddle Trench is in progress and the expenditure upto end of September, 1954, is about Rs. 2.16 lakhs.

(c) Rs. 39.62 lakhs.

(d) The Saroda tank is expected to start irrigating 15,000 acres of land in 1956-57 and to achieve the full target of 21,000 acres by 1957-58.

## MIGRATION OF PERSONS FROM INDIA TO PAKISTAN

172. **Shri Mahodaya:** Will the Prime Minister be pleased to state:

(a) the total number of persons who migrated so far from India to Pakistan; and

(b) the State-wise break up of these figures?

**The Prime Minister and Minister of External Affairs and Defence (Shri Jawaharlal Nehru):** (a) and (b). Under the Indo-Pakistan passport scheme, persons wishing to migrate from one country to another do not require the permission of the country from which they are migrating. Such intending migrants are allowed to leave the country on the basis of migration certificates or emergency

certificates issued by the diplomatic representatives of the country to which they are migrating. Detailed information is not available of persons who migrated from India to Pakistan through the various check posts on the basis of such certificates except in respect of the eastern zone. 117 persons have so far migrated from India to East Bengal from the 15th of October, 1952, the date on which the passport scheme was introduced.

A State-wise break-up of this figure of 117 is as follows:—

From West Bengal to East Bengal:	68
From Assam to East Bengal:	1
From Tripura to East Bengal:	48
	117

2. In addition to people migrating from India to Pakistan on emergency certificates issued by Pakistani representatives in this country, some people have also been leaving India for Pakistan through the Munabao-Khokrapar route on the Rajasthan-Sind border. This route has not been accepted by Pakistan as an authorised route under the Indo-Pakistan passport scheme and the people leaving by this route do not possess the requisite emergency certificates. It is also not known whether all persons who have left by this route are actual migrants. The total number of persons, who left India for Pakistan by this route since the Prime Ministers' Agreement of 8th April, 1950, to the end of October 1954, is 5,17,238.

A State-wise distribution of this figure is available only for the period from the 11th May, 1953, and is as under:—

Name of State	Total
1. Uttar Pradesh	45,007
2. Rajasthan	12,169
3. Hyderabad Dn.	7,431
4. Bombay	6,491
5. Saurashtra	6,187

Name of State	Total
6. Madhya Pradesh	2,876
7. Madras	2,816
8. Madhya Bharat	2,532
9. Delhi	2,120
10. Punjab	1,282
11. Bhopal	297
12. Bihar	273
13. Bengal	77
14. Vindhya Pradesh	73
15. Mysore	68
16. Pepsu	38
17. Andhra	29
18. Himachal Pradesh	8
19. Assam	8
20. Travancore-Cochin	7
21. Orissa	3
22. Jammu and Kashmir	2
23. Coorg	1
Total:	89,795

3. Figures of the persons who migrated from India to Pakistan before April, 1950, are not available.

#### FERTILIZER-cum-CEMENT FACTORY

173. Sardar Iqbal Singh: Will the Minister of Production be pleased to state:

(a) whether the Punjab Government have asked the Government of India for any aid or loan for starting a Fertilizer-cum-Cement Factory in that State; and

(b) if so, the amount that has been sanctioned by Government by way of loan or grant in this connection?

The Minister of Production (Shri K. C. Reddy): (a) No.

(b) Does not arise.